

STATEMENT

Main Recommendation of the Committee of Sugar Ministers of State Governments Constituted to Make Recommendations Regarding the Pricing Policy for State Advised Prices of Sugarcane

- (i) that the Bhargava Formula existing in its present form in the Sugarcane Control Order, 1966 should be rescinded.
- (ii) that a National Pricing Board for Sugarcane should be constituted whose Chairman will be appointed by the Government of India and it should consist of the representatives of important cane growing States as also the Ministries of Food, Civil Supplies and Agriculture of the Government of India.
- (iii) the Board should each year before the start of the season call for from each State Government estimates of the cost of production of sugarcane based on the recommendations of the Agricultural Universities of their State of such other Institutions as the State Government may deem fit.
- (iv) taking into account the recommendations of the State Governments, the Board should compute the cost of cultivation of sugarcane which should form the basis for fixing a notional cane price to be utilised for the calculation of retail issue price of levy sugar.
- (v) the Board should take into account the Statewise cost of cultivation and the likely returns from competing crops, the price actually paid in the previous season price trend, realisations from sale of sugar during last season etc. and thereafter fix a realistic price of cane, Statewise/Zonewise, which shall be payable to the cane growers of that State/Zone after supply of their cane as first instalment. This price should be linked to basic recovery of 8.5% in the States in which such practice is in vogue, whereas in other State where lumpsum price is paid, the price could be fixed or lumpsum basis.
- (vi) the dual pricing system may continue which should ensure a specified quantum of sugar to be supplied through the Public Distribution System at a reasonable price to the Consumer.
- (vii) lastly, the Board after the close of the season should consider the average realisations achieved during that season Statewise/Zonewise and fix a final cane price for each State/Zone so that difference could be paid as additional and final instalment of the cane price in that State/Zone.

The Committee also felt that the aforesaid provisions could be given statutory backing by suitable modifications in the Sugarcane Control Order, 1966.

National Institute of Adult Education

5125. SHRI RAJENDRA AGNIHOTRI : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

- (a) whether National Institute of Adult Education is all set to be closed down;
- (b) if so, the reasons therefor;
- (c) the main objectives for which the institute was set-up;
- (d) whether the institute could not achieve the objectives; and
- (e) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : (a) to (e). It has been decided that the functions of the National Institute of Adult Education be merged with the Directorate of Adult Education. The matter is subjudice as a Writ Petition has been filed in the Delhi High Court by some faculty members of the Institute.

[Translation]

Railway Line

5126. SHRI UPENDRA NATH VERMA : Will the Minister of RAILWAYS be pleased to state :

- (a) the details of the works carried out in Chhota Nagpur of Bihar regarding expansion of Railway Lines and providing facilities to railway passengers during the last three years;
- (b) whether the Government are contemplating to open a Railway Booking Office at Chatra headquarter of Chatra District; and
- (c) if so, the time by which it is likely to be opened?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) to (c). The information is being collected and will be laid on the Table of the Sabha.

National Sports Talent Scheme

5127. SHRI RAM TAHAL CHOUDHARY :
SHRI MAHESH KANODIA :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

- (a) the main features of National Sports Talent contest scheme;